

OA. No.916 of 1996

Dated:24.8.1998.

Between:

1. Prabhakar Narayan
2. SK Muneeer SK.Gulab
3. Digamber Muniya
4. Alfred Marshall
5. Mahboob Khan
6. Deslipkumar Bansilal
7. Mustaq Ahmed Osman Khan
8. Jamil Khen Abbas Khan
9. Hameed Khan
10. Satyadevo Singh Shamlal Singh
11. Babu Kachru
12. Shankar Singh Mahavir Singh
13. Abdul Khadar SK.Nabee
14. Marathy Kunjasee
15. Karwande Shankar
16. SK.Daveed SK.Mahammed

17. A.Lingaiah E.
18. Jondhale Ramachander
19. SK.Ibrahim SK.I smail
20. Jondhale Bhagojee Tukaram
21. Krishnand Karale
22. Gangadhar Nagendra Giri
23. Maqbul Pasha Md.Sarwar
24. Sheshal Rao Ganpath Rao
25. SK.Yausuff SK.Nabee
26. Bhim Rao Ranganath Bodhak
27. K.Narsing Rao
28. Datta Shankar
29. Rushinder Narayan
30. Pandurang Sadakurba
31. Yama Saccaram
32. Christopher S

..Applicants.

And

1. The Divisional Railway Manager,
Hyderabad / SC, S.C.Railway,
Secunderabad.
2. The Senior Divisional Personnel Officer,
Hyderabad, South Central Railway, Sec'bad.
3. The Divisional Mechanical Engineer,
Hyderabad, S.C.Railway, Secunderabad.& Ors.

..Respondents.

Counsel for the Applicants

: Mr.S.Lakshma Reddy

Counsel for the Respondents

: Mr. V.Bhimanna

CORAM:

THE HON'BLE MR. R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR. S.S.JAB PARAMESWAR : MEMBER (J)

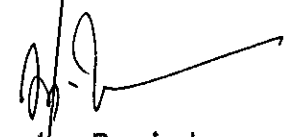
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THE TRIBUNAL MADE THE FOLLOWING ORDER:-

Heard Mr. S.Lakshma Reddy for the applicants. None for the respon

R-2 should hand over the copy of the seniority list issued in pursuance of the judgement in OA.441/95 to the applicants herein if any they approach for the same. Handing over atleast one or two copies of the seniority list should not be denied even though all the applicants may not be given the copy of the seniority list. The learned counsel for the applicants may obtain the same and see whether the prayer made in this OA has been complied with or something more to be done on the basis of the contention raised in this OA.

List this OA for final hearing on 25.9.1998.


Deputy Registrar

Copy to:-

1. The Divisional Railway Manager, Hyderabad /SC, South Central Railway, Secunderabad.
2. The Senior Divisional Personnel Officer, Hyderabad, South Central Railway, Secunderabad.
3. The Divisional Mechanical Engineer, Hyderabad, S.C. Railway, Secunderabad.
4. One copy to Mr. S. Lakshma Reddy, Advocate, CAT., Hyd.
5. One copy to Mr. V. Bhimanna, Addl. CGSC., CAT., Hyd.
6. One duplicate copy.

err

cc To - day

II COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M(J)

DATED: 24/8/98

ORDER/JUDGMENT

~~M.A/R.A/C.P.NOS.~~

in

C.A.NG.

916 / 96

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

Let on 25/8/98

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

केन्द्रीय प्रशासनिक न्यायाधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

27 AUG 1998

हैदराबाद न्यायाधीश
HYDERABAD BENCH